

### Dadri Thermal Power Project

3520. SHRI MANVENDRA SINGH: Will the Minister of ENERGY be pleased to state:

(a) the details of various quotations received by the National Thermal Power Corporation for fabrication of tanks for Dadri Thermal Power Project; and

(b) the reasons for awarding this contract to the highest bidder?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI):

(a) and (b). No separate contract was awarded for the fabrication of tanks for the National Capital Thermal Power Project which is being implemented by the NTPC at Dadri. The same was part of the scope of work under other contracts relating to low pressure piping, fuel oil handling plant, demineralisation plant, etc. in all of which the work was awarded to the lowest evaluated bidder.

### Coal Gassification Projects in Gujarat

3521. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of ENERGY be pleased to state:

(a) the results of pilot scale coal gassification project in north Gujarat;

(b) when it is proposed to undertake the gassification of underground coal on commercial scale in Gujarat; and

(c) the cost of production of 1000 cubic metre gas when exploited from petroleum gasfields and gassification of underground coal?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C. K. JAFFER SHARIEF): (a) Various studies required for pilot project have been carried out and de-

signing and engineering for the infrastructure facilities is in progress.

(b) and (c). Questions relating to commercial scale operations and the relative cost of gas to be produced can be decided only after the technical feasibility of gasification of underground coal in Gujarat is established.

[Translation]

### Wrong Electricity Bills in Delhi

3522. SHRI SARFARAZ AHMED: Will the Minister of ENERGY be pleased to state:

(a) the number of complaints received about mistakes in electricity bills after the introduction of computer system in DESU and NDMC for preparing these bills;

(b) how much time was taken in rectifying each such mistakes;

(c) the remedial measures taken by Government to check this practice;

(d) the names of the companies with which agreements have been signed for preparing electricity bills by computers and the detail of the agreements reached; and

(e) the amount paid to the concerned companies for this job till date?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALP NATH RAI):

(a) to (e). The information is being collected and will be laid on the Table of the House.

[English]

### Supply of Raw Materials to Bldi Manufacturing Units

3523. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of INDUSTRY be pleased to state: